



Government of Jammu & Kashmir
Power Development Department
Civil Secretariat, Srinagar

Notification.

Srinagar, the 2nd August, 2019

SRO-493 In exercise of the powers conferred by sub-section(1) of section 3 of the Jammu and Kashmir Electricity (Duty) Act, 1963 (Act No. XI of 1963) and in partial modification of notification SRO-566 of 1984 dated 25th October, 1984 read with notification SRO-387 dated 27th October, 2015, the Government hereby direct that the figure and sign "10%" wherever occurring in the said notification, the figure and sign "15%" shall be substituted .

This Notification shall have immediate effect.

By order of the Government of Jammu & Kashmir.

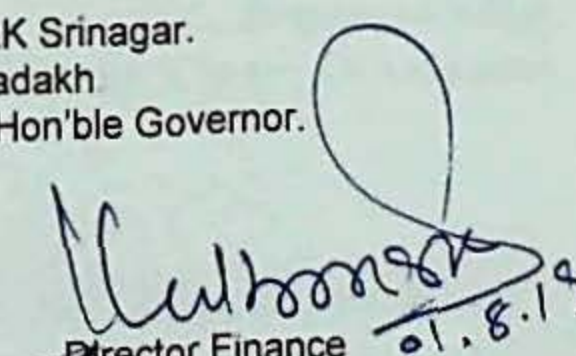
Sd/-
(Hirdesh Kumar Singh), IAS
Commissioner/ Secretary to Government,
Power Development Department

No: PDD/III/AC/32/2015

Dated: 2-08.2019

Copy to the:

1. Advocate General J&K, Srinagar
2. All Financial Commissioners.
3. Accountant General Srinagar/Jammu .
4. All Principal Secretaries to Government .
5. All Commissioner/Secretaries to Government.
6. Divisional Commissioner , Srinagar/Jammu/Ladakh.
7. Development Commissioner (Power) J&K Srinagar.
8. Director Information J&K Srinagar.
9. Director Archives, Archaeology & Museums, J&K Srinagar.
10. Chief Engineer, M&RE Wing Kashmir /Jammu/Ladakh
11. OSD to Advisor (S) for information of Advisor to Hon'ble Governor.
12. Government Orders file (w.2.s.c).
13. Monday Return.


Director Finance 01.8.19
Power Development Department